NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 11/(MAH)/2017

CORAM:

S. No.

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2017

NAME OF THE PARTIES: M/s. Purple Squirrel Eduventures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

DESIGNATION

SIGNATURE

Ramesh Saraos tavocate

Common Order CSA No.10/230-232/NCLT/MB/MAH/2017 CSA No.11/230-232/NCLT/MB/MAH/2017

Company Applications are allowed and disposed of. Vide separate order.

Sd/-**B.S.V. PRAKASH KUMAR** Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)